

ITEM NO.2

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 19204/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in MB No. 27962/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED
UNDER COMPANIES ACT,1956 & ANR.

Respondent(s)

IA No. 38756/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129480/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 142887/2018 - CLARIFICATION/DIRECTION
IA No. 39147/2021 - EXEMPTION FROM FILING O.T.
IA No. 140770/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 47401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 142894/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 59921/2022 - STAY APPLICATION)

WITH

SLP(C) No. 19602/2018 (XI)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 44749/2020
FOR CLARIFICATION/DIRECTION ON IA 129503/2020
FOR EARLY HEARING APPLICATION ON IA 9445/2022
FOR CLARIFICATION/DIRECTION ON IA 10840/2022
IA No. 44749/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10840/2022 - CLARIFICATION/DIRECTION
IA No. 129503/2020 - CLARIFICATION/DIRECTION
IA No. 9445/2022 - EARLY HEARING APPLICATION)

SLP(C) No. 19796/2018 (XI)

(Only FOR CLARIFICATION/DIRECTION ON IA 85553/2019 FOR PERMISSION
TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 185556/2019 FOR
EXEMPTION FROM FILING O.T. ON IA 185557/2019 FOR APPLICATION FOR
TAGGING/DETAGGING ON IA 56665/2021 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 56672/2021 FOR EXEMPTION FROM FILING O.T.
ON IA 56674/2021
IA No. 56665/2021 - APPLICATION FOR TAGGING/DETAGGING
IA No. 56672/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 85553/2019 - CLARIFICATION/DIRECTION

IA No. 56674/2021 - EXEMPTION FROM FILING O.T.
IA No. 185557/2019 - EXEMPTION FROM FILING O.T.
IA No. 185556/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20011/2018 (XI)
(IA No. 129459/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 20711/2018 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 150217/2018
IA No. 129497/2020 - CLARIFICATION/DIRECTION
IA No. 150217/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 19401/2018 (XI)
(IA No. 129493/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19763/2018 (XI)
(IA No. 129482/2020 - CLARIFICATION/DIRECTION)

SLP(C) No. 19822/2018 (XI)
IA No. 186495/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129501/2020 - CLARIFICATION/DIRECTION)

Date : 06-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

Ms. Madhavi Divan, ASG
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Ms. Aishani Narain, Adv.
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Mr. Anuvrat Sharma, AOR

For Respondent(s)

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Ms. Shantanu Chaturvedi, Adv.

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Mr. K.V. Vishwanathan, Sr. Adv.

Mr. Manu Nair, Adv.

Mr. Shantanu Tyagi, Adv.

Mr. Chenakya, Adv.

Mr. S. S. Shroff, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters tomorrow as first item.

(SUSHIL KUMAR RAKHEJA)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
ASSISTANT REGISTRAR